

(a) the amount utilised for the improvement of Cochin-Madurai Highway out of Rs. One crore sanctioned during last year ;

(b) the reasons for not utilising the amount fully ; and

(c) whether Government propose to provide more amount for this inter-State Highway during this year in view of the unusual rain, flood and landslides ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) & (b). Government of India approved a loan assistance of Rs. 1.00 crore to the Government of Kerala for improvement of part length of Cochin-Madurai road under the Central Aid Programme of loan assistance of State roads of inter-state or economic importance during the 6th Five Year Plan. The State Government have intimated that detailed estimate for the work is under preparation. As soon as the estimate is sanctioned, the loan assistance will be released.

(c) No, Sir. Being a State Road, the responsibility for improvement and maintenance of the road is that of the State Government.

Delhi Transport Corporation Services between Delhi and Gurgaon

4594. SHRI PRATAP SINH BAGHEL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Delhi Transport Corporation is running a large number of its services to the neighbouring towns, viz. Faridabad, Ghaziabad, Bahadur Garh and NOIDA ;

(b) whether Delhi Transport Corporation has introduced a supplementary service between Ksram Pura Terminal (Delhi) and Bahadurgarh (Haryana) ;

(c) whether no such services are being operated between Delhi and Gurgaon ex-

cepting a few services from Central Secretariat to Sohna via Gurgaon ;

(d) whether there is any proposal to run Delhi Transport Corporation services between Delhi-Gurgaon on the same footing as have been provided to other satellite towns of Delhi in view of fast industrial development of Gurgaon ;

(e) whether in this regard a representation was made on 29 May, 1985 to Chairman, Delhi Transport Corporation by Central Government Employees Association Gurgaon ;

(f) if so, the action taken thereon ; and

(g) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) There have been no supplementary services but the trips have been re-scheduled from time to time.

(c) and (d). As in the case of other Satellite towns, the services to Gurgaon are on the basis of inter-State arrangements and the present service is considered adequate.

(e) to (g). The representation received by DTC related to supply of time table, fare table for the information of the members of the Association and general public. The relevant booklets are priced publications available for sale at all important bus terminals. The Association has been informed of the position by DTC.

Surat-Bhusaval passenger train accident near Bardoli Railway Station

4595. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of RAILWAYS be pleased to state :

(a) whether Surat-Bhusaval passenger train met with an accident near Bardoli Railway Station during the first week of July, 1985 ;